RAHEJA ORE

RAHEJA QBE GENERAL INSURANCE COMPANY LIMITED

Ground Floor, P&G Plaza, Cardinal Gracious Road, Chakala, Andheri (East), Mumbai - 400 099, India Tel: +91 22 4231 3888 Fax: +91 22 4231 3777 Website: www.rahejaqbe.com Email: customercare@rahejaqbe.com Corporate Identity Number: U66030MH2007PLC173129 IRDA Reg. No. 141

<u>Passenger Carrying Vehicles Package Policy</u> Add on Covers

1. Zero Depreciation

This cover is applicable if it is shown on *Your* policy schedule.

What is Covered

In consideration of payment of additional premium by the Insured as mentioned in the policy schedule and realization thereof by the Company, *We* will pay *You* the amount of depreciation deducted on the value of parts replaced under Own Damage Claim, lodged under section 1 (own damage) of the policy.

This cover shall be available only for a maximum of (Refer policy schedule) admissible claims during the *period of insurance*.

Special Condition applicable to this cover in addition to the General conditions of policy:

- A claim where replacement of any part is not involved and no depreciation is deducted under own damage claim, will not be considered as claim under this cover.
- Vehicle is repaired at any of our Authorized Garage/ Authorized workshop/ Authorized service station.

What is not Covered

- No indemnity shall be granted to Total Loss/ Constructive Total Loss or Theft claims
- Deductible specific to this cover as specified in the policy schedule.

Subject otherwise to the terms, condition, exclusions of the policy.